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Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 22nd February, 2017.

NOTIFICATION No. 6/2017

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the resignation of Shri Paresh Kumar S. Wankhade, Additional Commissioner w.e.f. 22.08.2009 subject to the condition that he will not be entitled to any retirement benefit (including pension) and also that the period from 01.02.2005 to 22.08.2009 shall be treated as unauthorised entailing loss of pay under proviso to Fundamental Rule 17, thereby resulting in break in service.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

(Notification No. 5/2017: F.No. 32012/42/2016-Ad.II dated 22nd February, 2017.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Chief Commissioner of Central Excise, Mumbai Zone-IV, Utpad Shulk Bhavan, Plot No. C-24, Sector-F, Bandra-Kurla Complex, Bandra (East), Mumbai- 400051.
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admn-EC)/DS(Ad.II)/Dir(Ad.IIA&B)/DS(Ad.V).
4. ADG(HRM)-1/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/Personal file.